

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE

LOK SABHA

**UNSTARRED QUESTION NO.1234
TO BE ANSWERED ON WEDNESDAY, THE 25TH JULY, 2018**

Pending Divorce Cases

†1234. SHRI KAUSHAL KISHORE:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government is aware that cases related to divorce and atrocities against women are pending for years in lower courts of the country including Delhi;
- (b) if so, the details of the pending cases particularly of Delhi, court-wise;
- (c) whether the Government has fixed/ proposed to fix any time limit for disposal of such cases;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

**Minister of State for Law & Justice and Corporate Affairs
(SHRI P.P. CHAUDHARY)**

(a) to (e):The data of cases related to divorce and atrocities against women in lower courts are maintained by the concerned State Governments/High Courts. As per information made available by the High Courts and also by National Crime Records Bureau, pending cases involving women which, inter alia, include divorce cases, are given State/UT-wise including Delhi at Annexure-I to Annexure-V.

No time limit is fixed for disposal of such cases. Section 12(5) of the Protection of Women from Domestic Violence Act, 2005 stipulates that the Magistrate shall endeavour to dispose of every application made under sub Section (1), within a period of sixty days from the date of its hearing.

The Government of India has promulgated ‘The Criminal Law (Amendment) Ordinance, 2018 and has introduced amendments in the IPC, CrPC, The Indian Evidence Act and the POCSO Act and has brought in more stringent provisions for trial and disposal of cases involving women and children. Provision for effective deterrence through enhanced punishment in the Indian Penal Code including that relating to death penalty has been made. In order to eliminate delays in investigation, inquiry or trial due to postponement or adjournment of proceedings, it has been stipulated that the investigation of all rape cases be completed within two months from the date of lodging the First Information Report and that trials of such cases are completed within two months by the trial courts, as far as possible.

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**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (e) OF LSUQ NO.1234
TO BE ANSWERED ON 25.07.2018 ASKED BY SHRI KAUSHAL KISHORE, MP**

Sl. No.	NAME OF THE STATES/UTs	NO. OF CASES PENDING AS ON 30.06.2018
1	Andhra Pradesh, Telengana	20312
2	Assam, Arunachal Pradesh, Nagaland, Mizoram	5839
3	Bihar	48326
4	Chhattisgarh	12340
5	Delhi	30676
6	Gujarat	30987
7	Haryana	19208
8	Jharkhand	10134
9	Karnataka	28273
10	Kerala	65632
11	Madhya Pradesh	41373
12	Maharashtra	36096
13	Manipur	634
14	Odisha	32695
15	Punjab	4430
16	Puducherry	971
17	Rajasthan	36615
18	Sikkim	186
19	Tamil Nadu	21889
20	Tripura	2013
21	Uttar Pradesh	270397
22	Uttarakhand	9757
23	West Bengal	1168
24	Andaman & Nicobar	638
	Total	730589

At present, there is no family court in the States of Goa, Himachal Pradesh and Meghalaya.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (e) of the LSUQ No. 1234 TO BE ANSWERED ON THE 25TH JULY, 2018

The total number of cases filed by women in the country, including Delhi

State	Civil	Criminal	Total
Cases Filed By Female	1411629	1439893	2851521
ANDAMAN AND NICOBAR	1040	206	1246
ANDHRA PRADESH	63754	17269	81023
ASSAM	13519	17897	31416
BIHAR	55481	192787	248268
CHANDIGARH	3065	2417	5482
CHHATTISGARH	11804	11532	23336
DELHI	21885	27261	49146
DIU AND DAMAN	105	45	150
DNH AT SILVASA	94	38	132
GOA	4647	1254	5901
GUJARAT	29464	49124	78588
HARYANA	47670	33019	80689
HIMACHAL PRADESH	15486	11912	27398
JAMMU AND KASHMIR	6436	4241	10677
JHARKHAND	12130	30020	42150
KARNATAKA	137651	48306	185956
KERALA	84445	22290	106735
MADHYA PRADESH	65038	70832	135870

State	Civil	Criminal	Total
MAHARASHTRA	182744	138692	321436
MANIPUR	1363	674	2037
MEGHALAYA	610	162	772
MIZORAM	322	35	357
ORISSA	42492	34414	76906
PUNJAB	46868	39662	86530
RAJASTHAN	61998	65969	127967
SIKKIM	94	25	119
TAMIL NADU	133619	14739	148358
TELANGANA	37797	30338	68135
TRIPURA	1751	1331	3082
UTTAR PRADESH	241575	446273	687848
UTTARAKHAND	5219	5166	10385
WEST BENGAL	81463	121963	203426
Total	1411629	1439893	2851521

Source: National Judicial Data Grid (NJDG)

Statement on Protection of Women from Domestic Violence Act during 2014-2016

SL	State/UT	2014							2015							2016						
		CR	CCS	CON	CPTEY	PAR	PCS	PCV	CR	CCS	CON	CPTEY	PAR	PCS	PCV	CR	CCS	CON	CPTEY	PAR	PCS	PCV
1	Andhra Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	1	1	0	1	1	1	0	0	0	0	1	0	0	0	2	0	0	1	1	0	0
4	Bihar	112	52	2	47	123	65	3	161	149	3	192	215	182	5	171	170	2	359	256	243	3
5	Chhattisgarh	0	0	0	0	0	0	0	2	2	0	2	2	2	0	3	3	0	4	5	5	0
6	Goa	2	1	0	2	1	1	0	0	0	0	1	0	0	0	0	0	0	1	0	0	0
7	Gujarat	2	2	0	6	2	2	0	2	2	0	8	2	2	0	0	0	0	8	0	0	0
8	Haryana	4	5	0	18	3	8	0	11	10	0	25	22	11	0	10	4	0	29	8	4	0
9	Himachal Pradesh	5	4	0	6	5	4	0	15	10	0	16	14	10	0	11	13	0	24	9	13	0
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
11	Jharkhand	5	2	0	1	4	2	0	0	1	0	2	0	1	0	0	0	0	2	0	0	0
12	Karnataka	0	0	0	0	0	0	0	1	1	0	1	1	1	0	0	0	0	1	0	0	0
13	Kerala	140	106	2	195	116	115	2	132	122	6	296	124	129	7	111	96	8	344	118	108	9
14	Madhya Pradesh	53	51	2	33	59	59	5	91	93	9	114	100	100	9	90	90	9	194	99	99	9
15	Maharashtra	4	3	0	21	6	5	0	8	4	0	25	24	11	0	2	2	0	27	2	2	0
16	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21	Punjab	2	0	0	0	2	0	0	2	2	0	2	1	2	0	2	0	0	2	1	0	0
22	Rajasthan	17	11	0	21	16	16	0	14	11	2	28	19	19	2	4	4	3	28	4	4	6
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	4	3	0	2	4	3	0	4	1	0	3	2	2	0	0	0	0	3	0	0	0
25	Telangana	1	1	0	1	3	3	0	6	4	0	4	4	4	0	1	2	0	6	2	2	0
26	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	66	67	2	73	345	350	2	4	3	2	74	4	3	4	23	16	0	90	38	26	0
28	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0	0
29	West Bengal	1	1	0	1	3	3	0	2	1	0	2	2	1	0	5	2	0	4	12	8	0
	TOTAL STATE(S)	419	310	8	428	693	637	12	455	416	22	796	536	480	27	436	402	22	1127	555	514	27
30	A & N Islands	0	0	0	0	0	0	0	2	2	0	2	2	2	0	0	0	0	2	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	7	2	1	1	0	2	1	4	0	0	1	2	0	0	1	1	1	1	1	1	1
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	7	2	1	1	0	2	1	6	2	0	3	4	2	0	1	1	1	3	1	1	1
	TOTAL (ALL INDIA)	426	312	9	429	693	639	13	461	418	22	799	540	482	27	437	403	23	1130	556	515	28

Source: Crime in India

Note: CR-Cases Registered, CCS-Cases Chargesheeted, CON-Cases Convicted, CPTEY-Cases Pending Trial at the end of the year, PAR-Persons Arrested, PCS-Persons Convicted and PCV-Persons Convicted

Statement on Cruelty by Husband or his Relatives (Sec. 498-A IPC) during 2014-2016

SL	State/UT	2014							2015							2016						
		CR	CCS	CON	CPTEY	PAR	PCS	PCV	CR	CCS	CON	CPTEY	PAR	PCS	PCV	CR	CCS	CON	CPTEY	PAR	PCS	PCV
1	Andhra Pradesh	6362	5646	228	15380	9270	8864	464	6121	5254	240	14762	8984	8375	756	6461	6566	445	14550	12381	10235	607
2	Arunachal Pradesh	42	30	0	148	44	31	0	66	54	0	201	70	61	0	50	41	1	239	51	46	1
3	Assam	9626	5946	159	13670	12960	7386	168	11225	6444	231	16024	10404	6485	263	9321	6162	191	18375	9370	6215	191
4	Bihar	4672	3243	109	11579	5997	5346	232	3792	2860	67	13108	5396	4438	143	3794	4032	200	16019	5461	5394	331
5	Chhattisgarh	964	968	225	4321	2531	2631	484	620	628	265	3963	1592	1700	530	622	619	192	3756	1691	1574	347
6	Goa	35	29	1	76	38	64	1	19	23	1	81	14	33	1	23	16	0	85	32	25	0
7	Gujarat	5991	6055	76	41722	19209	19441	236	4133	3989	46	42518	12982	12774	120	3732	3726	50	43534	12449	12304	211
8	Haryana	3478	2288	89	7959	4205	3931	182	3525	2190	133	8617	3628	3573	239	3313	2303	119	9068	3819	3378	191
9	Himachal Pradesh	325	282	6	1529	679	692	13	226	188	4	1544	517	504	27	214	196	6	1526	461	457	16
10	Jammu & Kashmir	467	385	5	1057	985	994	8	400	357	5	1165	982	958	15	342	265	1	1202	744	682	7
11	Jharkhand	1462	1091	138	1959	1755	1682	243	1654	1221	202	2466	1424	2006	283	1002	854	153	2757	1461	1152	173
12	Karnataka	3025	2610	70	10084	5523	5258	276	2732	2276	41	10380	4770	4779	91	2556	2071	54	10680	4578	3839	87
13	Kerala	4919	4458	132	24090	6818	6642	165	3668	3342	149	25245	4998	5180	185	3455	3374	84	26276	4688	4574	163
14	Madhya Pradesh	6451	6439	1039	15086	15860	15830	2702	5281	5269	785	15108	13317	13387	2270	6264	6204	564	16946	16570	16472	1627
15	Maharashtra	7696	7515	113	57374	24741	25732	344	7640	6622	197	58405	20129	19641	762	7215	7290	124	60994	20926	19087	669
16	Manipur	41	5	0	18	18	5	0	39	10	2	24	22	10	2	29	18	1	39	18	18	2
17	Meghalaya	42	32	0	90	31	32	0	44	26	0	107	29	26	0	26	23	0	125	18	30	0
18	Mizoram	8	6	4	5	11	9	4	9	9	3	4	9	9	4	19	16	9	10	19	14	9
19	Nagaland	3	4	2	3	3	4	2	4	3	2	3	4	4	2	3	4	1	5	3	5	2
20	Odisha	3114	2971	99	12174	6523	6364	211	3605	3421	57	14190	5051	4703	171	2781	2868	38	15942	3835	3995	163
21	Punjab	1681	958	102	4004	2720	2116	277	1583	1229	140	4395	2410	2386	478	1568	988	134	4641	2185	1637	294
22	Rajasthan	15905	8739	1811	32808	11583	11498	3006	14383	7732	1681	34666	9590	9727	2341	13811	7469	1315	36761	9586	9644	1780
23	Sikkim	5	4	4	4	6	4	4	2	0	0	0	2	0	0	2	2	0	2	2	2	0
24	Tamil Nadu	2103	1619	180	5175	3292	3150	403	1900	1423	138	5631	3634	2568	368	1256	1032	65	5776	3248	2537	125
25	Telangana	6369	5292	158	13479	9604	8721	220	7329	6897	165	15529	10082	11623	426	7202	5675	126	16857	11569	10421	295
26	Tripura	702	633	49	1708	1117	1385	54	501	423	36	1878	575	576	37	430	386	43	1758	519	512	52
27	Uttar Pradesh	10471	6126	1376	19810	46755	25990	6139	8660	6205	1541	22315	41802	30949	6708	11156	6774	1286	26207	48219	29921	5828
28	Uttarakhand	301	227	48	1244	472	424	86	407	288	111	1277	634	619	238	392	293	51	1436	596	572	102
29	West Bengal	23278	22463	45	141888	32174	31409	56	20163	20868	215	157761	22508	22688	244	19302	20678	111	172549	20220	20866	111
	TOTAL STATE(S)	119538	96064	6268	438444	224924	195635	15980	109731	89251	6457	471367	185559	169782	16704	106341	89945	5364	508115	194719	165608	13384
30	A & N Islands	14	8	0	57	8	8	0	14	7	1	53	16	18	1	7	9	0	54	13	10	0
31	Chandigarh	141	62	11	241	130	110	20	126	91	4	260	192	199	7	122	99	1	311	131	121	1
32	D&N Haveli	6	2	0	17	5	5	0	2	3	0	19	15	11	0	6	4	0	19	6	10	0
33	Daman & Diu	1	1	0	4	0	1	0	3	1	0	4	2	1	0	8	6	0	10	4	4	0
34	Delhi UT	3173	940	146	5090	577	1023	180	3521	1615	96	6280	1266	1591	144	3877	1744	68	7390	3966	2293	126
35	Lakshadweep	0	0	0	1	0	0	0	2	0	1	0	1	0	1	2	1	0	1	2	1	0
36	Puducherry	4	4	0	8	4	4	0	4	3	0	3	16	3	0	15	2	0	4	10	6	0
	TOTAL UT(S)	3339	1017	157	5418	724	1151	200	3672	1720	102	6619	1508	1823	153	4037	1865	69	7789	4132	2445	127
	TOTAL (ALL INDIA)	122877	97081	6425	443862	225648	196786	16180	113403	90971	6559	477986	187067	171605	16857	110378	91810	5433	515904	198851	168053	13511

Source: Crime in India

Note: CR-Cases Registered, CCS-Cases Chargesheeted, CON-Cases Convicted, CPTEY-Cases Pending Trial at the end of the year, PAR-Persons Arrested, PCS-Persons Convicted and PCV-Persons Convicted

Statement on Dowry Deaths (Sec. 304 B IPC) under Crimes against Women during 2014-2016

SL	State/UT	2014						2015						2016					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	215	186	29	531	402	45	174	182	14	400	398	32	193	173	22	468	360	37
2	Arunachal Pradesh	1	0	0	1	0	0	0	1	0	0	1	0	1	0	0	4	0	0
3	Assam	188	111	18	284	142	24	216	196	30	278	243	37	157	103	21	213	127	22
4	Bihar	1373	1079	135	2384	1899	235	1154	1058	120	1690	1929	214	987	1306	103	1678	2079	201
5	Chhattisgarh	128	124	42	337	343	88	89	91	66	239	263	110	84	81	29	216	205	68
6	Goa	0	0	0	0	0	0	0	0	1	0	0	2	2	0	0	1	0	0
7	Gujarat	23	22	1	59	55	3	12	10	1	43	36	1	12	14	1	42	49	3
8	Haryana	293	256	57	568	555	102	243	205	89	376	375	127	260	234	48	391	358	73
9	Himachal Pradesh	1	1	1	5	5	4	2	0	0	6	0	0	3	5	0	8	13	0
10	Jammu & Kashmir	5	5	0	14	15	0	6	5	1	24	26	1	6	4	0	17	15	0
11	Jharkhand	350	368	70	498	683	96	267	279	74	307	370	112	278	189	66	334	236	85
12	Karnataka	313	295	13	675	651	20	254	228	16	538	530	28	234	235	12	546	495	19
13	Kerala	28	21	0	56	39	0	8	20	4	21	35	4	25	12	3	33	18	5
14	Madhya Pradesh	733	733	316	2017	2048	747	664	694	246	1907	1929	797	629	610	198	1797	1760	504
15	Maharashtra	279	266	19	949	1004	45	268	252	26	788	739	55	248	241	16	761	789	35
16	Manipur	1	0	0	1	0	0	0	1	0	0	1	0	0	1	0	0	1	0
17	Meghalaya	1	2	0	1	2	0	1	0	0	1	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19	Nagaland	0	1	0	0	1	0	0	0	1	0	0	1	1	0	0	1	0	0
20	Odisha	441	466	41	1326	1267	129	356	502	32	1076	1077	76	397	368	30	850	879	84
21	Punjab	90	80	38	186	165	82	85	83	35	172	206	73	80	55	14	152	140	24
22	Rajasthan	408	319	134	531	528	244	463	333	99	528	556	157	462	344	77	512	511	117
23	Sikkim	0	0	0	0	0	0	1	0	0	1	0	0	0	0	0	0	0	0
24	Tamil Nadu	95	143	45	292	326	97	65	97	18	131	276	35	58	57	18	137	124	36
25	Telangana	289	282	37	722	754	64	262	256	39	463	573	70	254	208	12	567	452	18
26	Tripura	33	40	4	95	78	5	28	21	5	35	26	6	19	23	5	42	29	6
27	Uttar Pradesh	2469	2068	602	10660	7088	1895	2335	1876	785	9860	6321	2546	2473	2091	583	10504	6574	1959
28	Uttarakhand	38	35	15	103	100	25	54	35	34	61	58	66	57	40	12	71	65	16
29	West Bengal	501	599	26	994	1089	43	498	614	20	833	852	30	535	532	25	886	843	46
	TOTAL STATE(S)	8296	7502	1643	23289	19239	3993	7505	7039	1756	19778	16820	4580	7455	6926	1295	20231	16122	3358
30	A & N Islands	3	2	0	8	7	0	0	1	0	0	1	0	0	0	0	0	0	0
31	Chandigarh	2	3	2	3	4	2	5	3	1	10	8	1	4	3	0	12	9	0
32	D&N Haveli	0	0	0	0	0	0	1	0	0	1	0	0	0	1	0	0	1	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	3	0	0
34	Delhi UT	153	146	27	295	231	59	122	105	34	184	165	42	162	137	30	299	183	42
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	1	0	0	3	0	0	1	2	1	0	2	1	0	0	0	0	0	0
	TOTAL UT(S)	159	151	29	309	242	61	129	111	36	195	176	44	166	141	30	314	193	42
	TOTAL (ALL INDIA)	8455	7653	1672	23598	19481	4054	7634	7150	1792	19973	16996	4624	7621	7067	1325	20545	16315	3400

Source: Crime in India

Note: CR-Cases Registered, CCS-Cases Chargesheeted, CON-Cases Convicted, PAR-Persons Arrested, PCS-Persons Convicted and PCV-Persons Convicted

